

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

54) APPEAL/8(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: REGISTRAR OF COMPANIES

V/s

HITECHI JEWELLERY INDUSTRIES
LIMITED

UNDER SECTION 252 (1) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
21.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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